

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.7**

**Contempt Petition/14/ND/2023 IN IB/1059/ND/2018**

**IN THE MATTER OF:**

Concord Infrastructure Pvt Ltd	...	Applicant
Versus		
Shubhkamna Buildtech Pvt Ltd	...	Respondent

**Order under Section 9 of IBC 2016.**

**Order delivered on 07.03.2023**

**Coram:**

**Mr. P.S.N. PRASAD,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Abhishek Anand, Adv. & Mr. Mr. Nipun Gautam, Adv.
For Respondent No.1	: Mr. Satish Aggarwal, Adv., Mr. Gagan Vaswani, Adv.

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to 09.03.2023.

**Sd/-  
(Court Officer)**